

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**Item No.104**  
CP - 134/441/ND/2019

**IN THE MATTER OF:**

Ashwini Kumar Consultants Pvt Ltd

.....PETITIONER

**SECTION**

Under Section 441

**Order delivered on 11.10.2019**

**CORAM:**

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,  
HON'BLE MEMBER (JUDICIAL)

Ms. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant : Adv. Vishal Yadav  
For the Respondent/Corporate Debtor :

**ORDER**

Ld. Counsel for the petitioner has put in appearance. None present on behalf of RoC. Ld. Counsel for the petitioner states that the reply of RoC is already on record. He further states that the earlier petition filed for the earlier year is allowed as per order dated 19.09.2019 copy of which has been placed before the court and the same is taken on record. As prayed for list on 14.10.2019.

Sd/-

(Sumita Purkayastha)  
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)  
MEMBER (JUDICIAL)